

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

Dated: 19th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal no.180 of 2012 & IA 319 of 2012

Shell India Markets Pvt. Ltd. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Prabhat K. C., Adv. for
Mr. Jay Savla, Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.,
Mr. Abhinav Vashisht, Sr.Adv., and
Mr.Rajat Navet for IOCL, BPCL & HPCL
Mr. Udayadity Banerjee, Adv.,
Mr. P.B. Suresh, Adv. & Mr. Vipin Nair
for R-4, ONGC
Mr. C.S. Vaidyanathan, Sr. Adv.,
Mr. R.S. Prabhu & Mr. Somiran Sharma
Mr. I.S. Alag, Adv., Mr. R. Diwan, Adv. &
Mr.J.S. Bindra, Adv. for PNGRB
Mr.Prashant Bezbouah for R-6, PNGRB

Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013

Reliance Industries Ltd. & Ors. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.
Mr. P.S. Prabhu, Adv. and
Mr. Somiran Sharma, Adv.

Counsel for the Respondent(s):

Mr. Parag P. Tripathi, Sr.Adv.
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Mr. Manish K. Jha for R-6,
Mr. Prabhat K. C., Adv. For R-7
Mr. Udayadity Banerjee, Adv.,
Mr. P.B. Suresh, Adv. & Mr. Vipin Nair
for R-4, ONGC
Mr. I.S. Alag, Adv., Mr. R. Diwan, Adv. &
Mr.J.S. Bindra, Adv. for PNGRB
Mr.Prashant Bezbouah for R-6, PNGRB

ORDER

At the request of the Learned Counsel for both the parties, Post these
Appeals on **20.3.2013 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt